

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 122
Appeal No.-1206/252/ND/2018**

IN THE MATTER OF:

Nextgen Bhumi states Pvt. Ltd. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 22.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant	: Mr. Mohit Gulati, CS
For the ROC	: Ms. Sweety Kumar AROC
For the IT Dept.	: Mr. Tushar Gupta Standing Council Mr. Sumit Kr. Mishra Adv

ORDER

Learned Counsel for the appellant states that in compliance of the order dated 04th January 2021, no documents are available with the appellant to be filed.

List for hearing on 07.05.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (J)**